

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Second Floor,
Commercial Complex,
Indiranagar,
BANGALORE - 560 032.

Dated: 4 APR 1995

APPLICATION NO. 990 of 1995.

APPLICANTS: Sri.M.R.Venkateshan, Bangalore-1.

V/S.

RESPONDENTS: The Chief Post Master General,
Karnataka Circle, Bangalore and two others.,

To

1. Sri.S.K.Mohiyuddin, Advocate, No.11,
Kumarapark East, Jeevan Building,
Bangalore-560 001.

2. The Director General of Posts,
Dak Bhavan, Sansad Marg,
New Delhi-110 001.

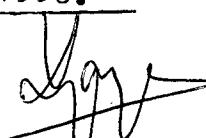
By RPAD
(Ans: one) [A copy of this application be also
Enclosed]

Subject:- Forwarding copies of the Orders passed by the
Central Administrative Tribunal, Bangalore-38.

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Please find enclosed herewith a copy of the Order/
Stay Order/Interim Order, passed by this Tribunal in the above
mentioned application(s) on 24-03-1995.

Issued on
24/3/95
AM


for DEPUTY REGISTRAR
JUDICIAL BRANCHES.

gm*

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH, BANGALORE

ORIGINAL APPLICATION NO.990/1995

FRIDAY THIS THE TWENTY FOURTH DAY OF MARCH, 1995

MR. JUSTICE P.K. SHYAMSUNDAR VICE CHAIRMAN
MR. T.V. RAMANAN MEMBER (A)

M.R. Venkateshan,
Asstt. Accounts Officer,
O/O Deputy Director of Accounts
(Postal),
Bangalore - 1
Applicant

(By Advocate Shri S.K. Mohiyuddin)

v.

1. Chief Post Master General,
Karnataka Circle,
Bangalore - 1

2. Deputy Director of Accounts
(Postal), Karnataka Circle,
Bangalore - 1

3. Director General of Posts,
Dak Bhavan,
Sansad Marg,
New Delhi - 1

Respondents

ORDER

MR. JUSTICE P.K. SHYAMSUNDAR, VICE CHAIRMAN

Having heard Shri S.K. Mohiyuddin,
learned counsel for the applicant, we think
it appropriate to direct the Department (Res.
No.3) to dispose of the representations of the
applicant as per Annexures A-9 dated 20.7.93
and A-10 dated 23.6.94 which, we are told, are
still pending. Representations to be disposed
of within two months from the date of receipt.



of a copy of this order. Let a copy of this application be also forwarded to Res. No.3. This application now stands disposed of finally at the admission stage itself with no order as to costs.

Sir
.....

.....
MEMBER (A)

Sir
.....

.....
VICE CHAIRMAN

TRUE COPY



May 04/04/95
Section Office
Central Administrative Tribunal
Bangalore Bench
Bangalore